

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Yes, Sir. 'Persons' is a State subject as per Entry 4 of List-II State List of the Seventh Schedule to the Constitution of India. It is, therefore, for the State Government to take appropriate action in the matter.

Installation of tubewells/borewells in Maharashtra

2426. MISS SAROJ KHA?ARDE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government have formulated any scheme to install tubewells and borewells in the rural and drought prone areas of Maharashtra;

(b) if so, the details thereof and the funds allocated during the last three years, year-wise;

(c) whether any targets have been fixed for this purpose- and

(d) if so, the details thereof and how these targets will be achieved?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): (a) The scheme of Ganga Kalyan Yojana (GKY) was launched with effect from 1st February, 1997 all over the country including Maharashtra with the objective of providing irrigation through exploitation of ground water (bore-wells and tubewells) to individuals/ group of individuals belonging to families below poverty line in rural areas, in the form of bank credit and Government subsidy. GKY is financed on 80 : 20 cost sharing basis between Centre as well as by States.

(b) to (d) Physical targets have not been fixed under GKY. However, credit targets have been fixed for the country including for Maharashtra. Under GKY credit target, Central Allocation and releases made in Maharashtra during 1996-97 and 1997-98 are given below:

(Rs. in lakhs)

| Year | Central Allocation | Central Release | Credit target |
|---------|--------------------|-----------------|---------------|
| 1997-98 | 744.00 | 1701.92 | 810.05 |
| | | | 850.96** |
| | | | 2632.66 |
| | | | 5369.54 |

**This represents first of two installments

मध्य प्रदेश को पेयजल परियोजनाओं के लिए जारी की गई धनराशि

2427. श्री शमशेर सिंह सुरजेवाला :
श्री अजीत जोगी:

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले तीन वर्षों के दौरान केन्द्रीय सरकार द्वारा ग्रामीण क्षेत्रों में पेयजल उपलब्ध कराने और त्वरित जलापूर्ति कार्यक्रम के कार्यान्वयन के लिए मध्य प्रदेश सरकार को कुल कितनी धनराशि जारी की गई;

(ख) उक्त अवधि के दौरान ग्रामीण क्षेत्रों में इन परियोजनाओं के कार्यान्वयन का पृथक् रूप से ब्यौरा क्या है;

(ग) इसके लिए चालू वर्ष के लिए कितनी धनराशि की मांग की गई और कितनी धनराशि स्वीकृत हुई; और

(घ) राज्य सरकार द्वारा इस संबंध में कितने प्रस्ताव प्राप्त हुए और उन पर क्या कार्यवाही की गई?

ग्रामीण क्षेत्र और रोजगार मंत्री (श्री किजरापू येरनायडु) : (क) केन्द्र